

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ANIL LIMITED Date of Commencement of Liquidation: 25-10-2018; List of Stakeholders as on Date: 03-04-2023; Name of IP: Mr. Ramchandra Dallaram Choudhary; Process Number: 1; Last 5 digit of registration number: 10326

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date	0	112138673	0	112138673	0	0	0	NA
3	Secured financial creditors	6	10081459393	6	10081183377	0	276016	0	Annexure 3
4	Unsecured financial creditors	67	6921484368	65	5786986348	0	1489404567	0	Annexure 4
5	Operational creditors (Workmen)	619	130280579	608	104521318	0	24988444	0	Annexure 5
6	Operational creditors (Employees)	85	67742646	85	46159647	0	21615442	0	Annexure 6
7	Operational creditors (Government Dues)	11	11394095291	11	11391034677	0	3060614	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	127	2537885016	125	1737280210	0	800604806	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	5	42348668	4	41564685	0	783983	0	Annexure 9
Total		920	31287434634	904	29300868935	0	2340733872	0	